

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: BEVCON WAYORS PRIVATE LIMITED Date of Commencement of Liquidation: 22-05-2023; List of Stakeholders as on Date: 21-12-2023; Name of IP: Mr. Venkat Narsinga Rao Kalvakota; Process Number: 1; Last 5 digitof registration number: 12130

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs	0	0	0	0	0	0	0	NA
2	Liquidation costs incurred till date	0	0	0	0	0	0	0	NA
3	Secured financial creditors	1	572396246.82	1	572396246.82	0	0	0	Annexure 3
4	Unsecured financial creditors	1	200761307.47	1	200761307.47	0	0	0	Annexure 4
5	Operational creditors (Workmen)	0	0	0	0	0	0	0	NA
6	Operational creditors (Employees)	83	59624742	83	26847816	0	544536	0	Annexure 6
7	Operational creditors (Government Dues)	4	54595352	4	54595352	0	0	0	Annexure 7
8	Operational creditors (other than Workmen, Employees and Government Dues)	49	486544659	49	173644573	0	8263705	0	Annexure 8
9	Other stakeholders, if any (other than financial creditors and operational creditors)	4	372663234	4	208599900	0	164063334	0	Annexure 9
Total		142	1746585541.29	142	1236845195.29	0	172871575	0	